

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition Nos. 231/GT/2014

Subject: Revision of tariff for the period 2009-14 after truing up and determination of tariff for 2014-19 in respect of Dulhasti Power Station.

Petition No. 233/GT/2014

Subject Revision of tariff for the period 2009-14 after truing up and determination of tariff for 2014-19 in respect of Chamera-II

Petition No. 251/GT/2014

Subject: Revision of tariff for the period 2009-14 after truing up and determination of tariff for 2014-19 in respect of Sewa-II Power Station.

Petitioner : NHPC limited

Respondents : PSPCL & others

Date of hearing : **17.11.2015**

Coram : Shri Gireesh B Pradhan, Chairperson
Shri A.K.Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri A.K. Pandey, NHPC
Shri Piyush Kumar, NHPC
Shri Jitendra Kumar Jha, NHPC
Shri R.B. Sharma, Advocate, BRPL
Shri B.L. Sharma, Advocate, Rajasthan discoms
Shri Tarun Ahuja, Advocate, Rajasthan discoms

Record of Proceedings

During the hearing, the learned counsel appearing for the respondents BRPL and the Rajasthan discoms prayed for grant of time to file its reply in the matter. The Commission accepted the prayer and adjourned the hearing of the matter.

2. The Commission directed the petitioner to file additional information on affidavit, by 9.12.2015, with advance copy to the respondents on the following:

231/GT/2014

(a) Proper/correct links indicating the year of acquisition of de-capitalization of capital spares in 2013-14 (page no. 72 of the petition).



(b) Petition No. 233/GT/2014

Year	Assets/Works	Sl. No. / Page No.	Information
2012-13	Replacement of old paradigm plus PBX with new corporate PBX of 324 connections for internal communication system	B-1/ 36	Proper justification along with details for the claim.
	PTZ Dome Camera Axis Q6032-E50 With 35x Optical Zoom, Arctic Temperature Control, Wall Bracket	B-17/38	Copy of IB recommendations.
	Construction of security hut cum retiring room at Bakani	B-21/ 38	De-capitalised value of old assets.
	Construction of security hut at surge shaft area	B-22/ 38	
	Development of site of land	D-01/ 42	Proper justification along with details for the claim.
	Submergence Govt Land 256-13 Bighas	D-02/ 42	
2013-14	Submersible motor pump (05 hp & 10 stages) (2 units)	C-14/ 48	De-capitalised value of old assets.
	Acoustic treatment of sim power DG Set at Dam site	C-16/ 49	Copy of the pollution control norms as notified by Central government.
	Network storage device 4 TB, Buffalo TS5400D	C-21/ 49	Copy of IB recommendations.
	Network storage device 8TB, Buffalo TS5400D	C-22/ 49	
	Submersible non-clog pump, 35 HP, (2units)	C-29/ 50	De-capitalised value of old assets.
2014-15	Construction of Dining hall and Kitchen for CISF	3/ 342	Copy of MOU entered into between NHPC and CISF.
2015-16	Purchase of Maruti Car, Model DZIRE ZXI	1/ 343	Copy of Memorandum issued by Ministry of Finance, Gol.
	Purchase, Erection & Commissioning of additional Two nos. Draft tube Gantry crane 35 ton	6/ 343	Copy of CEA guidelines.
	Purchase of DG set 500 KVA - 2 No. along with AMF panel	8 / 344	Proper justification along with details for the claim.

Petition No. 251/GT/2014

Year	Assets/Works	Sl. No. / Page No.	Information/details to be furnished
2013-14	Fencing & development of area around quarter guard building at KCT camp.	C-4 / 84	Copy of security guidelines & the requirement of CISF.
	Construction of Watch Tower near Power House.	C-5 / 84	
	Compensation for 9 nos. of water mills located at Bani.	C-9 / 84	Copy of the order of the State Government as indicated in the petition.
	Portable double chamber electric incinerator-10 kg/hr	C-29 / 86	Copy of the guidelines of the State Pollution Control Board as indicated in the petition.



	Claim in respect of extra cost due to non availability of roads & cost incurred for extended period	C-30 / 86	Copy of the recommendations of Standing Committee as mentioned in the petition.
2015-16	Video conferencing facility and up gradation of CCTV between: i) Sewa Dam & power house. ii) Sewa Power station & CO Faridabad	2 / 10 of affidavit dated 10.8.2015	Copy of the recommendations of CISF Security Audit Team as indicated in the affidavit dated 10.8.2015.
2016-17	Executive Field Hostel, Mashka (12 sets)	1 / 11 of affidavit dated 10.8.2015	De-capitalized value of old asset/work, if any.
	Construction of permanent office room in place of existing temporary structure.	2 / 12 of affidavit dated 10.8.2015	

(c) Board Resolution in support of the claim for additional capital expenditure for the period 2014-19 in these petitions.

3. The respondents shall file their reply by 18.12.2015 with advance copy to the petitioner who shall file its rejoinder by 28.12.2015.

4. These petitions shall be listed for hearing on 5.1.2016. Pleadings in these petitions shall be completed prior to the said date of hearing and no extension of time shall be granted for any reason whatsoever. In case the additional information/ reply/ rejoinder is not filed within the said date, the petitions shall be heard and decided based on available records.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Law)

